GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 4491

TO BE ANSWERED ON THE 23RD MARCH, 2021/ CHAITRA 2, 1943 (SAKA)

CENTRAL ASSISTANCE UNDER NDRF

4491. SHRI BHAGWANTH KHUBA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Central Assistance is given under the National Disaster Response Fund or National Disaster Risk Management Fund to the States;
- (b) if so, the details and the criteria thereof;
- (c) the details of the amount allocated and sanctioned during each of the last three years under the said Funds, State and UT-wise;
- (d) the details of demands received from the State Governments for disbursal of relief for natural calamities during the said period, State and UT-wise; and
- (e) the details of the mechanism evolved to tackle the natural calamities that occurred during the last year?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) to (d): The primary responsibility of disaster management, including undertaking disbursal of relief to affected people, rests with the State Governments. The Central Government supplements the efforts of the State Governments and provides requisite logistics and financial support. For providing relief to the affected people in case of 12 notified natural disasters, State Disaster Response Fund (SDRF) is placed at the disposal

of the State Governments. Additional financial assistance is provided from National Disaster Response Fund (NDRF), as per laid down procedure in case of disaster of 'severe nature', which includes an assessment based by an Inter-Ministerial Central Team (IMCT). The Guidelines on Constitution and Administration of National Disaster (NDRF) is available Response Fund website on at https://ndmindia.mha.gov.in/images/NDRFSDRF_06042017.pdf. There is no State-wise allocation of funds under NDRF.

Based on the Memorandum submitted by the State Governments in case of disaster of 'severe nature' and assessment by the IMCTs, the details of amount released by the Central Government to States from NDRF during financial years 2018-19 to 2020-21 (as on 15.03.2021) are at Annexure.

(e): There are institutional mechanisms at the National and State level in the country to develop appropriate preparedness, and prompt response mechanism for effective management of natural disasters, including mobilizing resources, taking necessary measures to educate people at the time of natural calamities, which include increasing awareness/ forewarning/ mock drills on various calamities/ sensitizing people involving the stake holders.

STATEMENT SHOWING STATE-WISE DETAILS OF FUND RELEASED UNDER NATIONAL DISASTER RESPONSE FUND (NDRF) DURING THE YEAR 2018-19 TO 2020-21 (AS ON 15.03.2021)

(₹in crore)

OL 37			(₹in crore
Sl. No.	State	Calamity	Amount released from NDRF
		2018-19	
1.	Andhra Pradesh	Cyclone 'Titli'	539.52
		Cyclonic Storm 'Phethai'	82.65
		Drought – Kharif	900.40
2.	Assam	Flood	00.00#
3.	Gujarat	Drought – Kharif	00.00#
4.	Himachal Pradesh	Flood/Landslide/Cloudburst	312.76
5.	Jharkhand	Drought – Kharif	272.42
6.	Karnataka	Flood/Landslide	525.22
		Drought – Kharif	949.49
		Drought – Rabi	1029.39
7.	Kerala	Flood/Landslide	2904.85
8.	Maharashtra	Drought – Kharif	4562.88
9.	Manipur	Flood/Landslide	00.00
10.	Nagaland	Flood/Landslide	130.73
11.	Odisha	Cyclone 'Titli'	341.72
12.	Rajasthan	Drought – Kharif	1164.99
13.	Tamil Nadu	Cyclone 'Gaja'	900.3
14.	Tripura	Flood/Landslide	171.7
15.	Uttar Pradesh	Flood	00.00#
		2019-20	
1.	Assam	Flood/Landslide	00.007
2.	Bihar	Flood	953.1
3.	Himachal Pradesh	Avalanche/Hailstorm/ Landslide of winter	64.49
		Flood/Landslide/Cloudburst	283.9
4.	Karnataka	Flood/Landslide	1652.54
		Drought – Rabi	11.48
5.	Kerala	Flood/Landslide	00.00
6.	Madhya Pradesh	Flood	1712.14
7.	Manipur	Drought – Kharif	26.53
8.	Meghalaya	Flood/Landslide	16.52
9.	Maharashtra	Flood	956.93
		Heavy Rain	1758.18
10.	Nagaland	Flood/Landslide	176.9
11.	Odisha	Cyclone 'Fani'	3114.40
		Cyclone 'Bulbul'	179.64
12.	Rajasthan	Flood	784.60
		Drought – Kharif	1
		Pest (Locust) attack – Rabi	68.69
		(
13.	Tripura	Flood/Landslide	12.93
13. 14.	Tripura Uttar Pradesh	, ,	12.93 00.00#

L.S. U.S. Q. No. 4491 FOR 23.03.2021 ANNEXURE

		2020-21 (as on 15.03.2021)	
1.	Andhra Pradesh	Flood	233.4
		Cyclonic Storm 'Nivar'	
2.	Arunachal Pradesh	Flood/Landslide	59.3
3.	Assam	Flood/Landslide	44.3
4.	Bihar	Flood	1255.2
5.	Himachal Pradesh	Flood/Landslide	
6.	Karnataka	Flood/Landslide	577.8
		Flood during September-October	
7.	Madhya Pradesh	Flood	611.6
		Pest Attack – Kharif	1280.1
8.	Maharashtra	Cyclonic Storm 'Nisarga'	268.5
		Heavy Rain/Flood	
9.	Odisha	Cyclonic Storm 'Amphan'	500.00
		Flood	00.00
10.	Sikkim	Flood/Landslide	73.8
11.	Tamil Nadu	Cyclonic Storm 'Nivar'	(
		Cyclonic Storm 'Burevi'	(
		Heavy Rain/Flood	
12.	Telangana	Flood	00.00
13.	West Bengal	Cyclonic Storm 'Amphan'	2250.2
14.	Uttar Pradesh	Flood	00.00
		Hailstorm – Rabi	00.00

[#] As per laid down procedure, the funds are released from NDRF subject to the adjustment of 50% of balance available in the SDRF account of respective States on 1st April of the then financial year. Hence, in some cases, where sufficient fund is available in SDRF, the net out go from the NDRF was 'NIL' against the amount approved by High Level Committee (HLC).

^{*} Final decision on the additional financial assistance is yet to be taken.

^{\$} This amount was released 'on account basis' in advance.

[@] HLC has approved an amount of Rs. 63.14 crore for cyclone 'Nivar' and Rs. 223.77 crore for cyclone 'Burevi'.